

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:905

ANSWERED ON:27.11.2014

ACHIEVEMENTS UNDER NATIONAL ELECTRICITY POLICY

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Will the Minister of POWER be pleased to state:

- (a) whether the Government has achieved the aims and objectives of the National Electricity Policy and Tariff Policy in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the impact on the cost of power generation and power generating capacity due to cancelation of coal blocks by the Hon`ble Supreme Court of India; and
- (d) the corrective steps taken/to be taken by the Government to overcome the situation and to protect the interests of common man and jobless workers?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) :In accordance with the provision of the Electricity Act, 2003, Central Govt has notified National Electricity Policy and Tariff Policy on 12.2.2005 and 6.1.2006 respectively. Based on inputs furnished by CEA, the status of achievements with respect to some of the quantifiable objectives of National Electricity Policy & Tariff Policy are at Annex.

(c) :Out of 79 cancelled coal blocks pertaining to power sector, 20 are not developed. Out of 59 blocks (79-20), 20 coal blocks are producing blocks. A summary

of these 59 coal blocks is given below: -

	Number of Blocks		
Power Sector	Government	Private	Total
Total no. of Blocks	42	17	59
Under Production	17	03	20
Under Development	25	14	39

End use projects of a total capacity of around 68,850 MW are linked with these 79 blocks (59+20). Of this, 20,400 MW capacity has been commissioned, and 18,450 MW is under development (Total- 38, 850 MW). Balance capacity has no progress.

Estimated financial implication for these 38,850 MW (Commissioned/ under development) is approximately Rs. 1,94,250 crores.

Since the Hon`ble Supreme Court has given six months` time to the coal block allottees, power supply due to non-availability of coal from these blocks is not likely to be immediately affected.

(d) : The corrective steps to help protect the interests of common man include auctioning of the cancelled coal blocks, higher imports of coal and of liquefied natural gas, increased capacity addition from renewable sources and intensified efforts to tap coal-bed methane.